

## CITY CIVIL COURT

No. ADM-I(A)/706/2021

Office of the  
City Civil Court  
Bengaluru  
Date:14th September 2021

### NOTIFICATION

**Ref:**

1. G.O.No.LAW-LCE/52/2021, Dated:10/06/2021
2. This Office Notification bearing No.:ADM-I(A)/507/2021, dated:09/07/2021
3. Letter No.GOB-II/117/2020, dated:26/08/2021 of the Hon'ble High Court of Karnataka, Bengaluru

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In exercise of powers conferred under Section 409 of Cr.PC and in view of the letter under reference at Sl.No.3 above and in partial modification of the Notification under reference at Sl.No.2 above, the cases mentioned in **ANNEXURE 'A'** to **'E'** filed under "Karnataka Protection of Interest of Depositors in Financial Establishments Act, 2004 (KPIDFE ACT)" are hereby withdrawn from the file of XCI Addl. City Civil & Sessions Court and transferred to the Courts as below:-

Sl.No.	Transferred Cases	Transferee Court
1	ANNEXURE-A	Prl.City Civil & Sessions Court (CCH-01)
2	ANNEXURE-B	XXI Addl. City Civil & Sessions Court (CCH-4)
3	ANNEXURE-C	XXXII Addl. City Civil & Sessions Court (CCH-34)
4	ANNEXURE-D	XLVI Addl. City Civil & Sessions Court (CCH-47)
5	ANNEXURE-E	XLVII Addl. City Civil & Sessions Court (CCH-48)

Further, fresh Notice to the parties need not be issued in this regard.

This Notification shall come into force with effect from 16/09/2021.

By Order of the  
Prl. City Civil & Sessions Judge

  
Registrar  
City Civil Court  
Bengaluru

**Copy for information and necessary action to :**

1. The Hon'ble Prl.City Civil & Sessions Judge, CCH-1, City Civil Court, Bengaluru
2. The Presiding Officers, CCH-4 / CCH-34 / CCH-47 / CCH-48 & CCH-92 City Civil Court, Bengaluru.

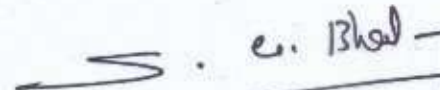
**Copy to:**

1. The President, Advocates' Association, Bengaluru.
2. The Vice President, Advocates' Association, Mayohall, Bengaluru.
3. The Assistant Registrar, City Civil Court, Bengaluru.
4. The Software Technician, Computer Branch, City Civil Court, Bengaluru -with a direction to web-host the Notification in the Official website of City Civil Court, Bengaluru.
5. Learned Public Prosecutors of CCH-1 / CCH-4 / CCH-34 / CCH-47 / CCH-48 & CCH-92
6. The Sheristedar, Criminal Scrutiny/ Criminal Branch/ respective Pending Branches, City Civil Court, Bengaluru
7. Notice Board of CCH-1/ CCH-4/ CCH-34 /CCH-47/CCH-48 & CCH-92.
8. Notification File
9. Office Copy.

# ANNEXURE 'A'

## ANNEXURE - 1 LIST OF PENDING CRIMINAL KPIDFE ACT CASES TRANFERRED FROM CCH-1 TO CCH-92

Sl. No	Cases	Date of Institution	Next Hg Date	Stage
1	SPL.C/360/2020	24-08-2020	07-10-2021	FRAMING OF CHARGE OR PLEA
2	SPL.C/368/2020	27-08-2020	11-10-2021	HEARING
3	SPL.C/434/2020	01-09-2020	04-10-2021	APPEARANCE OF ACCUSED
4	SPL.C/1076/2020	17-12-2020	16-10-2021	APPEARANCE OF ACCUSED
5	SPL.C/8/2021	06-01-2021	30-09-2021	APPEARANCE OF ACCUSED
6	SPL.C/49/2021	23-01-2021	09-09-2021	APPEARANCE OF ACCUSED
7	SPL.C/60/2021	28-01-2021	13-09-2021	APPEARANCE OF ACCUSED
8	SPL.C/95/2021	06-02-2021	08-10-2021	APPEARANCE OF ACCUSED
9	SPL.C/96/2021	06-02-2021	18-09-2021	APPEARANCE OF ACCUSED
10	SPL.C/97/2021	06-02-2021	21-10-2021	APPEARANCE OF ACCUSED
11	SPL.C/98/2021	06-02-2021	20-09-2021	APPEARANCE OF ACCUSED
12	SPL.C/745/2021	14-06-2021	19-10-2021	SUMMONS
13	SPL.C/746/2021	14-06-2021	23-09-2021	HEARING
14	CrI.Misc./7163/2021	21-08-2021	18-09-2021	HEARING

  
Addl. City Civil and Sessions Judge  
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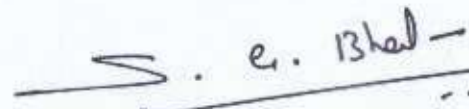
  
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Bangalore

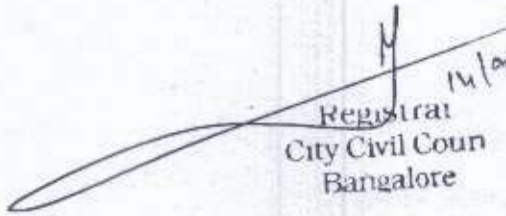
# ANNEXURE 'B'

To CCH4

**ANNEXURE - 1  
LIST OF PENDING CRIMINAL KPIDFE ACT CASES  
TRANFERRED FROM CCH-4 TO CCH-92**

SI No	Cases	Date of Institution	Next Hg Date	Stage
1	SPL.C/1055/2019	19-09-2019	08-10-2021	HEARING

  
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19.09.19

  
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# ANNEXURE 'C'

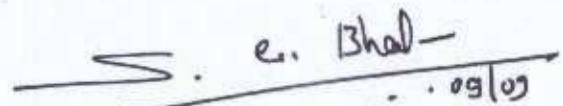
## ANNEXURE - 1 LIST OF PENDING CRIMINAL KPIDFE ACT CASES TRANSFERRED FROM CCH-34 TO CCH-92

SI No	Cases	Date of Institution	Next Hg Date	Stage
1	SPL.C/58/2011	16-03-2011	21-09-2021	NOTICE
2	SPL.C/476/2018	12-07-2018	14-09-2021	APPEARANCE OF ACCUSED
3	SPL.C/800/2018	14-11-2018	29-09-2021	HEARING
4	SPL.C/834/2018	01-12-2018	07-10-2021	APPEARANCE OF ACCUSED
5	SPL.C/835/2018	01-12-2018	04-10-2021	SUMMONS
6	SPL.C/854/2018	14-12-2018	05-10-2021	APPEARANCE OF ACCUSED
7	Crl.Misc./10924/2018	22-12-2018	08-10-2021	NOTICE
8	SPL.C/105/2019	11-02-2019	15-09-2021	FRAMING OF CHARGE OR PLEA
9	SPL.C/118/2019	13-02-2019	28-09-2021	EVIDENCE
10	SPL.C/164/2019	07-03-2019	11-10-2021	SUMMONS
11	SPL.C/471/2019	24-04-2019	29-09-2021	APPEARANCE OF ACCUSED
12	SPL.C/546/2019	03-06-2019	07-10-2021	APPEARANCE OF ACCUSED
13	SPL.C/547/2019	03-06-2019	07-10-2021	APPEARANCE OF ACCUSED
14	Crl.Misc./5681/2019	26-06-2019	16-09-2021	APPEARANCE OF PARTY
15	Crl.Misc./5682/2019	26-06-2019	16-09-2021	APPEARANCE OF PARTY
16	SPL.C/784/2019	11-07-2019	14-09-2021	ARGUMENTS
17	SPL.C/785/2019	12-07-2019	05-10-2021	APPEARANCE OF ACCUSED
18	SPL.C/786/2019	12-07-2019	05-10-2021	APPEARANCE OF ACCUSED
19	SPL.C/787/2019	12-07-2019	05-10-2021	APPEARANCE OF ACCUSED
20	SPL.C/788/2019	12-07-2019	05-10-2021	APPEARANCE OF ACCUSED
21	SPL.C/789/2019	12-07-2019	05-10-2021	APPEARANCE OF ACCUSED
22	SPL.C/790/2019	12-07-2019	05-10-2021	APPEARANCE OF ACCUSED
23	SPL.C/791/2019	12-07-2019	05-10-2021	APPEARANCE OF ACCUSED
24	SPL.C/792/2019	12-07-2019	05-10-2021	APPEARANCE OF ACCUSED
25	SPL.C/1090/2019	03-10-2019	07-10-2021	APPEARANCE OF ACCUSED
26	SPL.C/1091/2019	03-10-2019	07-10-2021	APPEARANCE OF ACCUSED
27	SPL.C/1092/2019	03-10-2019	07-10-2021	APPEARANCE OF ACCUSED
28	SPL.C/1093/2019	03-10-2019	07-10-2021	APPEARANCE OF ACCUSED
29	SPL.C/1094/2019	03-10-2019	07-10-2021	APPEARANCE OF ACCUSED
30	SPL.C/1095/2019	03-10-2019	07-10-2021	APPEARANCE OF ACCUSED
31	SPL.C/1096/2019	03-10-2019	07-10-2021	APPEARANCE OF ACCUSED
32	SPL.C/1097/2019	03-10-2019	07-10-2021	APPEARANCE OF ACCUSED
33	SPL.C/1098/2019	03-10-2019	07-10-2021	APPEARANCE OF ACCUSED
34	SPL.C/1099/2019	03-10-2019	01-10-2021	APPEARANCE OF ACCUSED
35	SPL.C/1100/2019	03-10-2019	01-10-2021	APPEARANCE OF ACCUSED
36	SPL.C/1115/2019	14-10-2019	27-09-2021	HEARING
37	SPL.C/1135/2019	19-10-2019	01-10-2021	APPEARANCE OF ACCUSED
38	SPL.C/1137/2019	19-10-2019	07-10-2021	APPEARANCE OF ACCUSED
39	SPL.C/1138/2019	19-10-2019	07-10-2021	APPEARANCE OF ACCUSED
40	SPL.C/1139/2019	19-10-2019	29-09-2021	APPEARANCE OF ACCUSED
41	SPL.C/1140/2019	19-10-2019	29-09-2021	APPEARANCE OF ACCUSED
42	SPL.C/1141/2019	19-10-2019	07-10-2021	APPEARANCE OF ACCUSED
43	SPL.C/1142/2019	19-10-2019	29-09-2021	APPEARANCE OF ACCUSED
44	SPL.C/1143/2019	19-10-2019	29-09-2021	APPEARANCE OF ACCUSED

  
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45	SPL.C/1151/2019	21-10-2019	29-09-2021	APPEARANCE OF ACCUSED
46	SPL.C/1161/2019	24-10-2019	07-10-2021	APPEARANCE OF ACCUSED
47	SPL.C/1162/2019	24-10-2019	07-10-2021	APPEARANCE OF ACCUSED
48	SPL.C/1172/2019	28-10-2019	07-10-2021	APPEARANCE OF ACCUSED
49	SPL.C/1173/2019	28-10-2019	07-10-2021	APPEARANCE OF ACCUSED
50	SPL.C/1174/2019	28-10-2019	29-09-2021	APPEARANCE OF ACCUSED
51	SPL.C/1175/2019	28-10-2019	29-09-2021	APPEARANCE OF ACCUSED
52	SPL.C/1176/2019	28-10-2019	07-10-2021	APPEARANCE OF ACCUSED
53	SPL.C/1179/2019	30-10-2019	01-10-2021	APPEARANCE OF ACCUSED
54	SPL.C/1180/2019	30-10-2019	01-10-2021	APPEARANCE OF ACCUSED
55	SPL.C/1181/2019	30-10-2019	01-10-2021	APPEARANCE OF ACCUSED
56	SPL.C/1184/2019	30-10-2019	01-10-2021	APPEARANCE OF ACCUSED
57	SPL.C/1221/2019	08-11-2019	01-10-2021	APPEARANCE OF ACCUSED
58	SPL.C/1222/2019	08-11-2019	01-10-2021	APPEARANCE OF ACCUSED
59	SPL.C/1223/2019	08-11-2019	01-10-2021	APPEARANCE OF ACCUSED
60	SPL.C/1240/2019	20-11-2019	29-09-2021	APPEARANCE OF ACCUSED
61	SPL.C/1241/2019	20-11-2019	29-09-2021	APPEARANCE OF ACCUSED
62	SPL.C/1242/2019	20-11-2019	29-09-2021	APPEARANCE OF ACCUSED
63	SPL.C/1243/2019	20-11-2019	29-09-2021	APPEARANCE OF ACCUSED
64	SPL.C/1244/2019	20-11-2019	29-09-2021	APPEARANCE OF ACCUSED
65	SPL.C/1245/2019	20-11-2019	29-09-2021	APPEARANCE OF ACCUSED
66	SPL.C/1273/2019	03-12-2019	13-09-2021	APPEARANCE OF ACCUSED
67	SPL.C/1421/2019	19-12-2019	29-09-2021	APPEARANCE OF ACCUSED
68	SPL.C/1422/2019	19-12-2019	29-09-2021	APPEARANCE OF ACCUSED
69	SPL.C/1423/2019	19-12-2019	29-09-2021	APPEARANCE OF ACCUSED
70	SPL.C/7/2020	06-01-2020	29-09-2021	APPEARANCE OF ACCUSED
71	SPL.C/8/2020	06-01-2020	29-09-2021	APPEARANCE OF ACCUSED
72	SPL.C/9/2020	07-01-2020	29-09-2021	APPEARANCE OF ACCUSED
73	SPL.C/10/2020	07-01-2020	29-09-2021	APPEARANCE OF ACCUSED
74	SPL.C/11/2020	07-01-2020	29-09-2021	APPEARANCE OF ACCUSED
75	SPL.C/85/2020	13-02-2020	29-09-2021	APPEARANCE OF ACCUSED
76	SPL.C/86/2020	13-02-2020	29-09-2021	APPEARANCE OF ACCUSED
77	SPL.C/87/2020	13-02-2020	29-09-2021	APPEARANCE OF ACCUSED
78	SPL.C/88/2020	13-02-2020	29-09-2021	APPEARANCE OF ACCUSED


  
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 Bangalore

## ANNEXURE 'D'

**ANNEXURE - 1**  
**LIST OF PENDING CRIMINAL KPIDFE ACT CASES**  
**TRANFERRED FROM CCH-47 TO CCH-92**

SI No	Cases	Date of Institution	Next Hg Date	Stage
1	SPL.C/301/2010	19-10-2010	23-09-2021	SUMMONS
2	SPL.C/302/2010	19-10-2010	13-09-2021	HEARING
3	SPL.C/313/2010	28-10-2010	23-09-2021	APPEARANCE OF ACCUSED
4	SPL.C/175/2011	16-09-2011	14-09-2021	FRAMING OF CHARGE OR PLEA
5	SPL.C/176/2011	16-09-2011	23-09-2021	APPEARANCE OF ACCUSED
6	SPL.C/228/2012	27-12-2012	13-09-2021	HEARING
7	SPL.C/229/2012	27-12-2012	14-09-2021	FRAMING OF CHARGE OR PLEA
8	SPL.C/230/2012	27-12-2012	14-09-2021	FRAMING OF CHARGE OR PLEA
9	SPL.C/231/2012	27-12-2012	14-09-2021	FRAMING OF CHARGE OR PLEA
10	SPL.C/232/2012	27-12-2012	14-09-2021	FRAMING OF CHARGE OR PLEA
11	SPL.C/233/2012	27-12-2012	13-09-2021	HEARING
12	SPL.C/234/2012	27-12-2012	13-09-2021	HEARING
13	SPL.C/235/2012	27-12-2012	14-09-2021	FRAMING OF CHARGE OR PLEA
14	SPL.C/199/2014	06-06-2014	15-09-2021	EVIDENCE
15	SPL.C/200/2014	06-06-2014	15-09-2021	EVIDENCE
16	SPL.C/201/2014	06-06-2014	16-09-2021	EVIDENCE
17	SPL.C/202/2014	06-06-2014	16-09-2021	EVIDENCE
18	SPL.C/203/2014	06-06-2014	16-09-2021	EVIDENCE
19	SPL.C/204/2014	06-06-2014	16-09-2021	EVIDENCE
20	SPL.C/205/2014	06-06-2014	15-09-2021	EVIDENCE
21	SPL.C/206/2014	06-06-2014	15-09-2021	EVIDENCE
22	SPL.C/211/2014	07-06-2014	16-09-2021	EVIDENCE
23	SPL.C/212/2014	07-06-2014	16-09-2021	EVIDENCE
24	SPL.C/213/2014	07-06-2014	15-09-2021	EVIDENCE
25	SPL.C/214/2014	07-06-2014	15-09-2021	EVIDENCE
26	SPL.C/215/2014	07-06-2014	15-09-2021	EVIDENCE
27	SPL.C/216/2014	07-06-2014	15-09-2021	EVIDENCE
28	SPL.C/218/2014	07-06-2014	15-09-2021	EVIDENCE
29	SPL.C/219/2014	07-06-2014	16-09-2021	EVIDENCE
30	SPL.C/220/2014	07-06-2014	16-09-2021	EVIDENCE
31	SPL.C/221/2014	07-06-2014	16-09-2021	EVIDENCE


  
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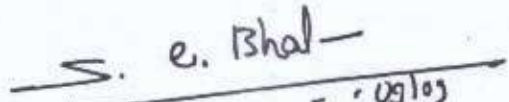
  
 Addl. City Civil and Sessions Judge: 09/09  
 City Civil Court  
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# ANNEXURE 'E'

## ANNEXURE - 1 LIST OF PENDING CRIMINAL KPIDFE ACT CASES TRANFERRED FROM CCH-48 TO CCH-92

SI No	Cases	Date of Institution	Next Hg Date	Stage
1	SPL.C/312/2015	04-07-2015	04-10-2021	SUMMONS
2	SPL.C/317/2015	09-07-2015	12-10-2021	APPEARANCE OF ACCUSED
3	SPL.C/343/2015	29-07-2015	12-10-2021	APPEARANCE OF ACCUSED
4	SPL.C/344/2015	29-07-2015	12-10-2021	HEARING
5	SPL.C/397/2015	27-08-2015	15-09-2021	APPEARANCE OF ACCUSED
6	SPL.C/413/2015	09-09-2015	11-10-2021	APPEARANCE OF ACCUSED
7	SPL.C/414/2015	09-09-2015	11-10-2021	APPEARANCE OF ACCUSED
8	SPL.C/455/2015	06-10-2015	24-09-2021	APPEARANCE OF ACCUSED
9	SPL.C/458/2015	07-10-2015	12-10-2021	APPEARANCE OF ACCUSED
10	SPL.C/459/2015	07-10-2015	12-10-2021	APPEARANCE OF ACCUSED
11	SPL.C/460/2015	07-10-2015	12-10-2021	APPEARANCE OF ACCUSED
12	SPL.C/461/2015	07-10-2015	12-10-2021	APPEARANCE OF ACCUSED
13	SPL.C/462/2015	07-10-2015	12-10-2021	APPEARANCE OF ACCUSED
14	SPL.C/463/2015	07-10-2015	12-10-2021	HEARING
15	SPL.C/513/2015	06-11-2015	13-10-2021	APPEARANCE OF ACCUSED
16	SPL.C/64/2016	29-01-2016	13-09-2021	ORDERS
17	SPL.C/96/2016	23-02-2016	13-09-2021	ORDERS
18	SPL.C/97/2016	23-02-2016	13-09-2021	ORDERS
19	SPL.C/124/2016	10-03-2016	12-10-2021	HEARING
20	SPL.C/416/2016	27-09-2016	27-09-2021	APPEARANCE OF ACCUSED
21	SPL.C/540/2016	27-12-2016	13-09-2021	ORDERS
22	SPL.C/846/2019	25-07-2019	27-09-2021	FRAMING OF CHARGE OR PLEA
23	SPL.C/861/2019	01-08-2019	22-09-2021	APPEARANCE OF ACCUSED
24	SPL.C/1072/2019	23-09-2019	28-09-2021	FRAMING OF CHARGE OR PLEA
25	SPL.C/1073/2019	23-09-2019	04-10-2021	FRAMING OF CHARGE OR PLEA
26	SPL.C/1276/2019	04-12-2019	14-09-2021	APPEARANCE OF ACCUSED
27	SPL.C/1277/2019	04-12-2019	08-10-2021	SUMMONS
28	SPL.C/1420/2019	19-12-2019	16-09-2021	FRAMING OF CHARGE OR PLEA
29	SPL.C/1443/2019	23-12-2019	27-09-2021	NOTICE
30	SPL.C/71/2020	04-02-2020	20-09-2021	HEARING
31	SPL.C/134/2020	05-03-2020	28-09-2021	HEARING
32	SPL.C/180/2020	06-06-2020	12-10-2021	FRAMING OF CHARGE OR PLEA
33	SPL.C/181/2020	06-06-2020	17-09-2021	FRAMING OF CHARGE OR PLEA

  
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